

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar Judicial)



File No.:- CSA 30/2009

Abdul Ghani Titled Chur Singh.
V/s
..... Petitioner/Appellant(s) Respondent (s)

Notice to the respondent (s): -

21. (i) Nasib Singh S/O Lt. Mst. Sohnu W/O Lt. Dina Nath
21. (ii) Chaman Lal S/O Lt. Mst. Sohnu W/O Lt. Dina Nath
21. (iii) Krishan Lal S/O Lt. Mst. Sohnu W/O Lt. Dina Nath
21. (iv) Sh. Gansham Lal S/O Lt. Mst. Sohnu W/O Lt. Dina Nath
21. (v) Sh. Ramesh Chander S/O Lt. Mst. Sohnu W/O Lt. Dina Nath

All Residents of village Bata, Dessa, B.P.O Ghai Dessa, Tehsil Bhagwah,
District Doda – Pincode : 182202

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 05.03.2025 09.00 A.M. or the next working day if 05.03.2025 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 3rd day of January, 2025 at Jammu.

(Sandeep Rour)
Registrar (Judl.)
High Court of J&K and Ladakh
Jammu
JAMMU.

No.:-

Dated:-

Copy of the above forwarded to:

1. The Editor Daily Excelsior, Jammu, for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No 175 dated 27-12-2025 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K and Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K and Ladakh.

Sandeep Kour
7/1/2025
(Sandeep Kour)

Registrar (Judl.)
High Court of J&K
Jammu

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09-01-2025

Concerned & updated.
dsk
10/01/2025